1 2	3
23 Sikkim	40.00
24 Tamil Nadu	72.2
25 Tripura	45.00
26 Uttaranchal	73.00
27 Uttar Pradesh	57.00
28 West Bengal	50.00
29 A&N Islands	100.00
30 Chandigarh	N.A.
31 D&N Haveli	69.00
32 Daman & Diu	60.00
33 Delhi	N.A.
34 Pondicherry	65.00

RAJYA SABHA

[9 March, 2006]

N.A. = Programme is not in operation in the State/UT

Urban employment under NREGA

- t1921. SHRIMATI SUSHMA SWARAJ: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:
- (a) whether it is a fact that there is no provision for providing employment to urban unemployed people in Rural Employment Guarantee Act (NREGA);
- (b) if so, whether Government are contemplating on bringing any other Bill for providing employment to urban unemployed people;
 - (c) if so, by when the said Bill would be introduced in the Parliament; and
 - (d) if not, the reasons therefor?

[&]quot;Data not available

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (d) The Rural Employment Guarantee Act (NREGA) is applicable to the rural areas of the country only.

In the urban areas the Ministry of Urban Employment & Poverty Alleviation is already implementing an employment oriented Urban Poverty Alleviation Scheme named Swarna Jayanti Shahri Rozgar Yojana (SJSRY), on all India basis, with effect from 01.12.1997. The scheme envisages to provide gainful employment to the urban unemployed and underemployed poor through, firstly, encouraging the setting up of self-employment ventures by those who have not studied beyond 9th standard and, secondly, by providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

Alleviation of poverty in tribal regions

t1922. SHRI LAXMINARAYAN SHARMA: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Central Government have formulated any schemes to alleviate poverty prevalent in the tribal regions of Madhya Pradesh; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) In the urban areas, Ministry of Urban Employment & Poverty Alleviation is implementing and employment oriented Urban Poverty Alleviation Scheme named Swarna Jayanti Shahari Rozgar Yojana (SJSRY), on all India basis, including Madhya Pradesh, with effect from 01.12.1997. The scheme envisages to provide gainful employment to the urban unemployed and underemployed poor through, firstly, encouraging the setting up of self-employment ventures by those who have not studied beyond 9th standard and, secondly, by providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

Special attention is given to women, persons belonging to Scheduled Castes/Scheduled Tribes and disabled persons under SJSRY. Under the

[†]Original notice of the question was received in Hindi.